

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.07.2025

## NOTICE

Please take notice that the following matters listed in the **Court of Chairperson on 22.07.2025** will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1001 of 2024 & I.A. No. 3637 of 2024 (With Defects) Part Heard	ICICI Bank Ltd. Vs. Resolution Professional of Darjeeling Organic Tea Pvt. Ltd.	Misha	Shaunak Mitra Akash Agarwal Dripto Majumdar
2.	Comp. App. (AT) (Ins) No. 1163 of 2024 & I.A. No. 4160, 4161, 4162, 6177, 6541 of 2024, 1, 352, 1654 of 2025 <b>Part Heard</b>	Mohit Arora, Suspended Director of Revital Reality Pvt. Ltd. Vs. Manish Aneja & Ors.	Ishan Dewan	Ankit Kohli Piyush Singh Jayant Upadhyay Raveena Panicker Rishabh Jain Sonam Sharma Riddhi Jain- R1-165

By order of Hon'ble Chairperson -Sd/-Registrar